

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 59 of 2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021

Name of the Company:

IDBI Bank Ltd
V/s
Doshion Pvt Ltd

Section:

7 of Insolvency and Bankruptcy Code, 2016


ORDER

Learned Counsel Mr. Akshat Khara appeared for the Operational Creditor.

Learned Counsel Mr. Shashvata U Shukla appeared for the Corporate Debtor.

Due to both of us having some Covid related issues, this matter stands adjourned
to 31.05.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of April, 2021